

ORDER SHEET FOR MAGISTRATE'S RECORDS

District: Lakhimpur

**In the Court of Chief Judicial Magistrate,  
Lakhimpur, North Lakhimpur**

Present: Shri Akhtabul Ala, AJS

**Misc. 100/2019**

26.03.2021: Both the parties are absent without steps.

Now perusal of the case record goes to show that both the parties had remained absent without steps since 12.03.2020 i.e. prior to the period of lockdown and even after the period of lockdown when court resumed its normal functioning the 1<sup>st</sup> party remained absent without any steps. So, it is found that the 1<sup>st</sup> party is not interested in proceeding further with this case. Hence, this case is dismissed for want of prosecution.

**-Sd-**

Chief Judicial Magistrate  
Lakhimpur, North Lakhimpur